



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
CHENNAI BENCH**

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK CHENNAI – 600 005

Dated: 02th February, 2022

NOTICE

Please take notice that the following Part Heard matter listed in Chennai bench on 03.02.2022 (Thursday) at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of Hearing will be notified later.

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 04/2021	M/s. Kerala Chamber of Commerce and Industry V M/s. Tap World & 15 others	Dhruv Dewan Rohan Batra Priya Singh Chandni Ghatak Padmanabh Sethunath	Wills Mathews – R1 C.S Ajit Prakash-R2 Anil D Nair-R3, 4, 7 Avinash Krishnan Ravi-R16

// By Order //

-Sd/-

Dy. Registrar